

ITEM NO.29

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015

(Arising out of impugned final judgment and order dated 23/12/2014  
in Writ-B No. 6429/1983 passed by the High Court Of Judicature at  
Allahabad)

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief  
and office report)

Date : 23/02/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL  
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.  
Mr. Amar Deep Sharma, adv.

For Respondent(s)

Mr. S.R. Singh, Sr. Adv.  
Mr. Ashok Kumar Gupta II, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

As prayed for, list after two weeks.

(Sukhbir Paul Kaur)  
Court Master

(Indu Pokhriyal)  
Court Master

Signature Not Verified

Digitally signed by  
Sukhbir Paul Kaur  
Date: 2015.02.23  
17:08:47 IST  
Reason: